

**IN THE INCOME TAX APPELLATE TRIBUNAL**

**AHMEDABAD “SMC” BENCH**

**(BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER  
& SHRI WASEEM AHMED, ACCOUNTANT MEMBER)**

**ITA. No: 2064/AHD/2017  
(Assessment Year: 2014-15)**

<b>Navinbhai Virjibhai Patel C/o. Balkrishna Timber Mart, 50/2/1, Nr. Odhav Bus Stand, Odhav, Ahmedabad</b>	<b>V/S</b>	<b>Income Tax Officer, Ward- 3 (3)(8), Ahmedabad</b>
<b>(Appellant)</b>		<b>(Respondent)</b>

**PAN: ABVPP8890K**

**Appellant by : Shri M.J. Shah, AR  
Respondent by : Shri B. P. Srivastava, Sr. D.R.**

**(आदेश)/ORDER**

Date of hearing : 22 -08-2019  
Date of Pronouncement : 11 -09-2019

**PER MAHAVIR PRASAD, JUDICIAL MEMBER**

1. This appeal filed by the Assessee is directed against the order of the Ld. CIT(A)-3, Ahmedabad dated 03.08.2017 pertaining to A.Y. 2014-15.

2. At the outset, Advocate for the appellant has requested to withdraw this appeal. The ld. DR has no objection. In view of the submission made by the appellant's advocate, the appeal filed by the assessee is dismissed as withdrawn.
3. In the result, appeal filed by the Assessee is dismissed as withdrawn.

Order pronounced in Open Court on 11 - 09- 2019

Sd/-

**(WASEEM AHMED)**  
**ACCOUNTANT MEMBER True Copy**  
**MEMBER**

Ahmedabad: Dated 11/09/2019

Rajesh

Copy of the Order forwarded to:-

1. The Appellant.
2. The Respondent.
3. The CIT (Appeals) –
4. The CIT concerned.
5. The DR., ITAT, Ahmedabad.
6. Guard File.

Sd/-

**(MAHAVIR PRASAD)**  
**JUDICIAL**

By ORDER

Deputy/Asstt.Registrar  
ITAT,Ahmedabad